### IN THE HIGH COURT OF BOMBAY AT GOA

## LD-VC-OCW-51-2020

Sebastiao Fernandes	Petitioner
Versus	

Chander Fadte & Anr.

 $\dots$  Respondents

Shri V. Rodrigues holding for Shri P. Talaulikar, Advocate for the Petitioner.

Ms. M. Viegas, Advocate for the Respondent No.6.

# Coram:- DAMA SESHADRI NAIDU, J.

# Date:- 17<sup>th</sup> September 2020

#### P.C. :

Ms. M. Viegas, the learned counsel, appears for the  $6^{\rm th}$  respondent. The notice is said to have been awaited on the other respondents.

2. Post the matter on 01.10.2020.

DAMA SESHADRI NAIDU, J.

NH